

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 13
Ivn. P (CA) No. 01/JPR/2022
CP No. 26/272-271/JPR/2021
Under Section 272-271 of
Companies Act, 2013

In the matter of:

Union of India through Serious Fraud Investigation Office ...Petitioner

Versus

Vimladevi Agro Tech Ltd. ...Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 18.07.2024.

Therefore, the matter is reposted to 27.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 18, 2024